

F.No.A-29011/PF/92008/2011 - Ad.VI

Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

New Delhi, the 9th February, 2011

ORDER NO. 21 OF 2011

Consequent upon his selection for appointment as Director in the Department of Economic Affairs, New Delhi on deputation basis, the services of **Shri Ramesh Krishnamurthi, (92008) Addl.DIT(Systems-III), New Delhi** are placed at the disposal of Department of Economic Affairs, New Delhi for a period of five years with effect from the date of assumption of the charge of the post or until further orders, whichever event takes place earlier.


(P.G. Kaladharan)

Under Secretary to the Govt. of India

Copy to:

1. Officer Concerned.
2. Chief Commissioner of Income Tax (CCA), Delhi, with the request to relieve the officer immediately.
3. All Chief Commissioners/Directors General of Income Tax.
4. Principal Chief Controller of Accounts, New Delhi.
5. Zonal Accountants Officers, CBDT, C/o CCIT concerned.
6. Adviser to F.M. /P.S. to FM / MoS (R).
7. PPSs to Secretary (Rev.)/AS (R)/Chairman (CBDT)/Members,CBDT/JS (Admn.) CBDT/JS (R)
8. Hindi Section for making Hindi translation.
9. The Secretary, Department of Economic Affairs, New Delhi.
10. Ms. Trishaljit Sethi, Director (MM-I) w.r.t. O.M. F.NO. 18/8/2010-EO (MM-I) dated 25.01.2011.
10. Secretary General, IRS Association/All India Income Tax SC&ST Employees Welfare Association.
11. Web Manager for irsofficersonline website.


(P.G. Kaladharan)

Under Secretary to the Govt. of India